THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated, Shillong 8th July, 2016.

No. HCM.III/44/2016-Estt./____. Hon'ble the Chief Justice is pleased to constitute a Computer Committee comprising Hon'ble the Chief Justice and Hon'ble Mr, Justice V.P. Vaish.

The Committee shall also look after the scanning and digitization of judicial records.

By Order,

REGISTRAR GENERAL

Memo No. HCM.III/44/2016/

Dated, Shillong 8th July, 2016.

Copy to :-

- 1. The Registrar, High Court of Meghalaya, Shillong.
- 2. The Joint Registrar, High Court of Meghalaya, Shillong.
- The Joint Registrar –cum–Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 4. The Joint Registrar cum OSD, High Court of Meghalaya, Shillong.
- 5. The Deputy Registrar, High Court of Meghalaya, Shillong.
- The Deputy Registrar/Financial Advisor, High Court of Meghalaya, Shillong.
- 7. The Assistant Registrar (Judl), High Court of Meghalaya, Shillong.
- 8. The Assistant Registrar (Accounts), High Court of Meghalaya, Shillong.
- 9. The Assistant Registrar (Estt), High Court of Meghalaya, Shillong.
- 10. The Central Project Coordinator, Shillong.
- All Private Secretaries attached to Hon'ble Judges, High Court of Meghalaya, Shillong.
- 12. The Public Relation Officer, High Court of Meghalaya, Shillong.
- 13 The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
- 14. The Superintendent (Judicial/Protocol), High Court of Meghalaya, Shillong.
- 15. The PA to Registrar General, High Court of Meghalaya, Shillong.

16. Office file.

REGISTRAR GENERAL